Filtered water for Gram Panchayats

2,44,103

5,789

577

1948. SHRI RAJMANI PATEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of Gram Panchayats in the country where safe and filtered drinking water has been provided during the last three years and the current year along with the details thereof, State-wise including Madhya Pradesh;
- (b) the status and number of such villages or Gram Panchayats in the country where safe drinking water is unavailable at present, State-wise; and
 - (c) if so, the details of such villages, State-wise?

Total

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) This Ministry maintains the coverage in terms of habitations and not in terms of villages or Gram Panchayats. Under National Rural Drinking Water Programme (NRDWP), coverage of safe drinking water in rural areas is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water), Partially Covered habitations (i.e. getting less than 40 lpcd safe drinking water) and Quality Affected habitations (i.e. containing chemical contaminant). As reported by States on Integrated Management Information System (IMIS) of the Ministry, Statewise details of habitations including Madhya Pradesh where safe drinking water has been provided during last three years and current year till 26.12.2018 is given in the Statement-I (See below).

(b) and (c) State-wise details of quality affected habitations (which are getting less than 40 lpcd safe drinking water and wherein one or more sources are affected with chemical contamination) are given in the Statement-II.

Statement-I
State-wise details of coverage of habitations

Sl.No.	State	2015-16	2016-17	2017-18	2018-19*
1.	Andaman and Nicobar Islands	0	0	0	0
2.	Andhra Pradesh	1905	1373	1071	1352
3.	Arunachal Pradesh	143	126	114	58
4.	Assam	1659	382	245	675
5.	Bihar	7189	1289	266	194
6.	Chhattisgarh	3670	997	971	447
7.	Goa	0	0	0	0
8.	Gujarat	1193	1605	1781	0
9.	Haryana	317	290	278	108
10.	Himachal Pradesh	1536	938	873	176
11.	Jammu and Kashmir	233	260	322	66
12.	Jharkhand	1868	3074	4007	162
13.	Karnataka	19 7 91	17434	12448	2257
14.	Kerala	432	291	192	96

84	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
Sl.No.	State	2015-16	2016-17	2017-18	2018-19*
15.	Madhya Pradesh	11478	7420	9849	5013
16.	Maharashtra	1566	1270	638	118
17.	Manipur	80	103	77	8
18.	Meghalaya	242	82	71	55
19.	Mizoram	28	35	20	35
20.	Nagaland	168	167	106	47
21.	Odisha	15224	8196	4007	9315
22.	Puducherry	0	0	Ō	0
23.	Punjab	251	647	1046	265
24.	Rajasthan	2763	2908	3922	3002
25.	Sikkim	81	14	31	171
26.	Tamil Nadu	1390	2910	2291	780
27.	Telangana	1669	1121	1475	652
28.	Tripura	938	571	142	52
29.	Uttar Pradesh	4300	1838	403	105
30.	Uttarakhand	479	484	565	346
31.	West Bengal	5295	5217	6200	3125
	Total	85888	61042	53411	28680

* as on 26.12.2018. Source: Format-1.

Statement-II State-wise details of quality affected habitations

Sl.No.	State	Numbers of Quality Affected habitations
1.	Andaman and Nicobar Islands	0
2.	Andhra Pradesh	367
3.	Arunachal Pradesh	28
4.	Assam	9,834
5.	Bihar	3,916
6.	Chhattisgarh	513
7.	Goa	0
8.	Gujarat	0

Sl.No.	State	Numbers of Quality Affected habitations
9.	Haryana	103
10.	Himachal Pradesh	0
11.	Jammu and Kashmir	12
12.	Jharkhand	540
13.	Karnataka	772
14.	Kerala	327
15.	Madhya Pradesh	150
16.	Maharashtra	194
17.	Manipur	0
18.	Meghalaya	7
19.	Mizoram	O
20.	Nagaland	4
21.	Odisha	2,494
22.	Puducherry	O
23.	Punjab	3,146
24.	Rajasthan	18,478
25.	Sikkim	0
26.	Tamil Nadu	1
27.	Telangana	350
28.	Tripura	2,427
29.	Uttar Pradesh	1,374
30.	Uttarakhand	15
31.	West Bengal	16,511
\$1 ***	Total	61,563

Source: Format C-17.

National Water Quality Sub-Mission

1949. SHRI NEERAJ SHEKHAR: SHRI RAVI PRAKASH VERMA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the States covered under National Water Quality Sub-Mission